## GOVERNMENT OF INDIA RAILWAYS LOK SABHA

UNSTARRED QUESTION NO:2002 ANSWERED ON:29.11.2001 IMPORT OF STORE ITEMS RAGHUNATH JHA

## Will the Minister of RAILWAYS be pleased to state:

(a) whether Railways import store items including bulbs for use in compartments;

(b) if so, the details of the items imported, country-wise and item-wise in each of the last three years, indicating the value thereof;

(c) the steps taken/proposed to be taken to indigenise these items; and

(d) the procedure followed in purchasing tubelights and GLS bulbs for use in Railway buildings at Delhi and railway stations and the rate at which these are being procured giving reasons for not procuring them from NCCF and the Kendriya Bhandar where these items are available at below the DGS&D RC prices?

## Answer

MINISTER OF STATE IN THE MINISTERY OF RAILWAYS AND MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI O. RAJA()

(a) to (d): A statement is attached.

STATEMENT REFERRED TO IN REPLY TO PART (a) to (d) OF LOK SABHA UNSTARRED QUESTION NO. 2002 BY RAGHUNATH JHA TO BE ANSWERED ON 29-11-2001 REGARDING IMPORT OF STORE ITEMS.

(a): No, Sir. Railways do not import store items like bulbs for use in coaches as these items are procurable from indigenous sources.

(b) & (c): Do not arise in view of (a) above.

(d): Items available on DGS&D Rate Contracts are required to be procured against Rate Contract as per Government rules. Prices on Rate Contracts may some times differ from NCCF/Kendriya Bhandars due to different reasons such as specifications, inspection, delivery and payment clauses. Railways are, however, authorized to make small value purchases from NCCF and Kendriya Bhandars.

The tubelights and GLS Bulbs for use in Railway Buildings at Delhi and Railway Stations are purchased through DGS&D Rate Contracts at the following rate per unit (for the year 2001):-

(i)	Tube Lights 40 Watts	- Rs. 34.11 + Sales Tax.
(ii)	Tube Light 36 Watts	- Rs. 32.81 + Sales Tax.
(iii)	GLS Lamps 60 Watts	- Rs. 7.10 + Sales Tax.
(iv)	GLS Lamps 100 Watts -	Rs. 7.31 + Sales Tax.

As per extant policy of the Government, these items are to be procured by operating DGS&D Rate ContractAll stores procured against DGS&D Rate Contract undergo inspection by Directorate of Inspection before delivery.